Scheme	Annual Plan Agreed outlay 197980
3. (a) Grant-in-aid to State Governments for mana-	
Governments for mana- gement of Youth Hostels	
and Youth Hostel Asso-	
cation of India	2.60
(b) Construction of New	
youth Hostels	20.00
4. Transport-provision of Trans-	
port facilities at selected	
tourist Centres	10.00
5. Mountain & Beach Resorts	51.00
6. Cutlural Tourism	*0.00
o. Gutturati Tourismi	30.00
7. Wild Life Tourism	25.76
8. Sports Tourism	5.00
9. Publicity & Promotion .	90.00
ne. Promotion of Fairs, Festivals	
and Cultural Programme.	5.00
11. Mdeja Relation	5.00
12. Training & Tourism Institute	20.58
13. Market Research Surveys .	5.00
14. Strengthening of Organisation	Charles Ca
at Headquarters and field	
offices in India and abroad.	3.00
15. Interest Differential subsidy	
to Financial Institutions	
(IFCI for loans for Hotel construction)	14:96
,	-76 35
in private sector and STD	10.00
an private sector and SID	10.00

Grand total (A & B) The outlay of Rs. 322 25 lakhs was subsequently reduced to Rs. 182 25 lakhs in view of the need to exercise economy.]

Total (B)

309:90

Income tax paid by top Film Stars

1305. SHRIMATI USHA MALHO-TRA: Will the Minister of FINANCE be pleased to state:

- (a) the names of the twenty film stars who are the highest incometax payers;
- (b) the amount of income tax asseemed from each of them during the last three years, year-wise; and

(c) the amount paid by them during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). The information is being colected and will be laid on the Table of the House. मैसर्स हन्द्स्तान लीवर लिमिटेड द्वारा प्रपने

वितरकों से धन का जमा किया

13 06. श्री कलराज मिश्र : श्री लाखन सिंह:

क्या वित्त मंत्री यह बताने की क्रुपा करेंगे कि:

(क) क्या सरकार को मालम है कि हिन्द्स्तान लीवर लिमिटेड ने गत छः वर्षों के दौरान सम्पूर्ण देश में श्रपने वितरकों से प्रतिभृति/निक्षेपों के रूप में करोड़ों रुपए एकत किये हैं:

(ख) यदि हां, तो इस प्रकार कितनी राशि एकत्र की गई है;

(ग) क्या यह धन एकत्र करने के लिए उक्त कम्पनी ने रिजर्व बैंक की भ्रन्मति ली

(घ) यदि हां, तो इस सम्बन्ध में न्यौरा

‡[Funds collected by M/s. Hindustan Lever Limited from their Distributors

1306. SHRI KALRAJ MISHRA: SHRI LAKHAN SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware that the Hindustan Lever Limited has collected crores of rupees in the shape of security/deposits from its distributors throughout the country during the last six years;
- (b) if so, how much amount has thus been collected;
- (c) whether the said company had taken permission from the Reserve Bank for collecting these deposits; and
- (d) if so, what are the details in this regard?]

†[] English translation.

87

वित्त मंत्रालय में उप मंत्री (श्री मगन माई बरोट) : (क) तथा (ख) कम्पनी भ्रपने पूर्नीवतरक स्टाकिस्टों से, उनको लगातार मुहैथा किए गए सामान की कीमत के सम्बन्ध में, जमा के तौर पर रकमें लेती रही है । ये रकमें. सिक्यरिटी के तौर पर दो जाने वाली पेशगी की रकमें होती हैं स्रौर इनको लेंने का श्राशय श्रशोध्य-ऋणों संबंधी जोखिम से बचने का है । पिछले छह वित्तीय वर्षों के दौरान कम्पनी द्वारा ग्रहण की गई ऐसी राशियों तथा इसके वित्तीय वर्ष की श्रन्तिम तारीख को इसके पास रखी इन्हीं रकमों तथा इन तारीखों को कम्पर्ना की **परिसम्पत्तियों** की कुल राशि कान्व्यौरा इस प्रकार है:--

(लाखा रुपए)

वर्ष	सिक्यरिटी पेशगी	कुल परि- सम्पत्ति
81-12-74	224.37	7917.52
31-12-75	188.54	8559.58
31 -12-76	270.73	9676.02
31-12-77	300.29	12202.20
31-12-78	309.77	13681.01
31-12-79	479.34	16913.45

(ग) तथा (घ) भारतीय रिजर्ब बैंक की स्पष्ट अनुमति प्राप्त किए जाने की कोई जरूरत नहीं है, क्योंकि इस प्रकार की रकमों को जमा के रूप में स्वीकार करने के संबंध में, विदेशी मुद्रा विनियमन **मधिनियम** 1973 की धारा 26(7) कै उपबन्धों के प्रवर्तन से छुट दी गई

†[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). The company has been taking deposits from its redistribution stockists towards the price of goods continuously supplied to them. These are in the mature of security advances and are intended to cover the risk of bad debts. The amount of such deposits taken by the company during the past six financial years and remaining on hand with it as on the last date of itsfinancial year, as also the total amount of the company's assets on these dates are as under:--

Year	.,		Security advance	Total
			(F	Rs. lakhs)
31-12-1974			224 37	7917.52
31-12-1975		•	188·54	8559 · 58
31-12-1976	•,	•	270. 73	9676,02
31-12-1977	`•	•	300 29	12202-20
31-12-1978	•	•	309.77	13681 01
31-12-1979		*	479: 34	16913.45

(c) and (d) Specific permission of the Reserve Bank of India is not required since acceptance of such deposits is exempted from the operation of Section 26(7) of the Foreign Exchange Regulation Act, 1973.]

Survey for exploring geo-thermal sources of power

1307. SHRIMATI PRATIBHA SINGH:

> SHRIMATI SUSHILA SHANKAR ADIVARI-KAR:

SHRIMATI NARGIS DUTT:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Geological Survey has spent considerable money in exploring geo-thermal sources of power i.e. mining for heat; and
- (b) whether he will place a comprehensive and exhaustive ment about the work of Geological Survey of India and other agencies under his ministry in this area?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b. A statement is laid on the Table of the House.

^{†[]} English translation.